

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL  
REGIONAL BENCH AT HYDERABAD**

Division Bench - Court No. – I

| <b>Sl. No</b> | <b>Application No. OR Appeal No.</b> | <b>Appellant</b>                                   | <b>Respondent</b> | <b>Impugned Order No.</b>                                       |
|---------------|--------------------------------------|----------------------------------------------------|-------------------|-----------------------------------------------------------------|
| 1             | ST/472/2009                          | ULTIMATE COMPUTER SERVICES                         | VISAKHAPATNAM-II  | Order-in-Revision No. 2/2009 dated 18.02.2009                   |
| 2             | E/2294/2010                          | AGI GLASSPAC                                       | MEDCHAL - G S T   | Order-in-Appeal No.90/2010 (H-IV) CE dated 30.08.2010           |
| 3             | E/1023/2011                          | NITCO TILES AND MARBLE INDUSTRIES (ANDHRA) PVT LTD | HYDERABAD-IV      | Order-in-Appeal No. 75/2010 (H-IV) CE dated 30.07.2010          |
| 4             | E/1250/2011                          | MAHINDRA & MAHINDRA LTD                            | HYDERABAD-I       | Order-in-Original No.09/2011 (CE) Commr dated 07.03.2011        |
| 5             | E/3122/2011                          | Glochem Industries Limited                         | HYDERABAD-I       | Order-in-Appeal No. 67/2011 (H-I) CE dated 25.08.2011           |
| 6             | ST/272/2011                          | TEJASWI JEWELLERS PVT LTD                          | HYDERABAD-II      | Order-in-Original No.36/2010-Adjn ST (Commr) dated 30.09.2010   |
| 7             | ST/490/2011                          | MY HOME INDUSTRIES LTD                             | HYDERABAD-IV      | Order-in-Original No.04/2010-Adj (Commr) S Tax dated 19.11.2010 |
| 8             | ST/732/2011                          | CORNILEUS PHARMACEUTICAL S PVT LTD                 | HYDERABAD-IV      | Order-in-Appeal No. 29/2010 (H-IV) S.Tax dated 21.12.2010       |
| 9             | ST/1388/2011                         | RAASI REFRACTORIES LTD                             | HYDERABAD-III     | Order-in-Appeal No.13/2011 (H-III) ST dated 10.03.2011          |
| 10            | ST/2537/2011                         | Mc Consulting Engineers Pvt Ltd                    | HYDERABAD-IV      | Order-in-Appeal No.11/2011 (H-IV) ST dated 21.06.2011           |
| 11            | ST/2853/2011                         | ASACO PVT LTD                                      | HYDERABAD-I       | Order-in-Appeal No.24/2011 (H-I) ST dated 21.07.2011            |
| 12            | ST/3139/2011                         | SRI SAI OIL FIELD EQUIPMENT & MARINE SERVICES      | VISAKHAPATNAM-II  | Order-in-Appeal No.08/2011 (V-II) ST dated 26.08.2011           |
| 13            | E/401/2012                           | BACTOLAC FORMULATIONS PVT LTD                      | HYDERABAD-III     | Order-in-Appeal No.105/2011 (H-III) CE dated 28.10.2011         |

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| 14 | E/404/2012    | Bharat Heavy Electricals Ltd               | MEDCHAL - G S T  | Order-in-Original No.23/2011 (CE) Commr dated 30.11.2011                    |
| 15 | E/441/2012    | MIRRA PACKAGING (I) PVT LTD                | HYDERABAD-I      | Order-in-Appeal No.85A & 87/2011 (H-I) CE dated 18.11.2011                  |
| 16 | E/442/2012    | MIRRA PACKAGING (I) PVT LTD                | HYDERABAD-I      | Order-in-Appeal No.85A & 87/2011 (H-I) CE dated 18.11.2011                  |
| 17 | E/832/2012    | GEM CALBLES & CONDUCTORS LTD               | HYDERABAD-I      | Order-in-Appeal No.106/2011 (H-I) CE dated 29.12.2011                       |
| 18 | E/1010/2012   | SRI. SIDDHI VINAYAKA PALLETS PVT LTD       | HYDERABAD-IV     | Order-in-Appeal No.11/2012 (H-IV) CE dated 24.01.2012                       |
| 19 | E/2100/2012   | HY TECH PANELS & FURNITURE PVT LTD         | HYDERABAD-IV     | Order-in-Appeal No.45/2012 (H-IV) CE dated 31.03.2012                       |
| 20 | ST/1144/2012  | EPE PROCESS FILTERS & ACCUMULATORS PVT LTD | MEDCHAL - G S T  | Order-in-Appeal No.08/2012 (H-IV) ST dated 31.01.2012                       |
| 21 | ST/1150/2012  | SREE MARUTI RETREADING SERVICE PVT LTD     | VISAKHAPATNAM-II | Order-in-Original Adjudication No.05/2012 (RS) dated 24.0.2012              |
| 22 | ST/2002/2012  | POORNA CINE THEATRES PVT LTD               | GUNTUR           | Order-in-Original No.05/2011 ST dated 28.03.2011                            |
| 23 | ST/3250/2012  | PHOENIX INFORCITY PVT LTD                  | HYDERABAD-IV     | Order-in-Original No.43/2012-Adjn-Commr. ST dated 22.08.2012                |
| 24 | ST/25160/2013 | Annapurna Earcanal Ltd                     | HYDERABAD-IV     | Order-in-Appeal No.228/2012 (H-IV) ST dated 29.08.2012                      |
| 25 | ST/25315/2013 | KV Srimannarayana                          | GUNTUR           | Order-in-Appeal No.67/2012 (G) ST dated 08.10.2012                          |
| 26 | ST/26232/2013 | Sd Corporate Services                      | MEDCHAL - G S T  | Order-in-Appeal No.08/2013 (H-IV) ST dated 24.01.2013                       |
| 27 | ST/27120/2013 | Vijaya Engineering Consultants             | MEDCHAL - G S T  | Order-in-Appeal No.84/2012 ST dated 20.10.2012                              |
| 28 | ST/28033/2013 | Madhucon Sugar & Power Industries Ltd      | HYDERABAD-III    | Order-in-Appeal No.100/2013 (H-III) ST dated 24.06.2013                     |
| 29 | ST/28191/2013 | Phani Krishna & Company                    | HYDERABAD-I      | Order-in-Appeal No.10/2013 (H-I) ST & 09/2013 (H-I) (D) ST dated 12.08.2013 |

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| 30 | ST/28437/2013 | Durga Engineering Contractor | GUNTUR | Order-in-Appeal No.58/2015 (G) ST dated 06.09.2013 |
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**Appearance  
For the Appellant**

**Advocates:** Shri P. Makarandh, R. Muralidhar, P.V.B. Chary, K. Nagaraj Rao, G. Prahlad, Mohd. Shahbaz, Nageswara Rao.

**Chartered Accountants:** Shri P. Venkata Prasad, Zia.

**Company Representatives:** D. Nagaraju, G. Ashok Kumar, Phani Kumar Srikar, Sambasiva Rao.

**For the Respondent**

**Departmental Representatives:**

Shri N. Bhanu Kiran, Mir Anwar Mohiuddin, V.R. Pavan Kumar, A. Rangadham, A V L N Chary.

**Coram: Hon'ble Dr. D.M. MISRA, MEMBER (JUDICIAL)  
Hon'ble Mr. P.V. SUBBA RAO, MEMBER (TECHNICAL)**

**FINAL ORDER No. A/30131-30160/2020**

Date of Hearing:20.01.2020

Date of Decision:20.01.2020

**[ORDER PER: BENCH]**

1. The department has filed in the above appeals applications filed by the appellants under Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 and produced copies of the acknowledgements and discharge certificates.
2. Accordingly, in terms of Section 127(6) of the Finance (No.2) Act, 2019, the above appeals are deemed to have been withdrawn.
3. All these appeals are dismissed as withdrawn.

(Order dictated & pronounced in open court)

**(Dr. D.M. MISRA)  
MEMBER (JUDICIAL)**

**(P. VENKATA SUBBA RAO)  
MEMBER (TECHNICAL)**